

ITEM NO.111

COURT NO.5

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7184-7185/2013

J S LUTHRA ACADEMY & ANR.

Appellant(s)

VERSUS

THE STATE OF JAMMU AND KASHMIR & ORS.

Respondent(s)

Date : 10-10-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Mr. Vikas Singh, Sr.Adv.

Mr. Bimal Roy Jad, AOR

Ms. Shreya Handoo, Adv.

For Respondent(s)

Mr. M. Shoeb Alam, AOR

Mr. Ujjwal Singh, Adv.

Mojahid Karim Khan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Hearing concluded.

Judgment reserved.

(SUKHBIR PAUL KAUR)
AR CUM PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR